

17.34½ hrs.

PREVENTION OF FOOD ADULTERATION (AMENDMENT) BILL*

[INSERTION OF NEW SECTIONS 4A, 4B, ETC.]

SHRI VISHWANATH PRATAP SINGH (Phulpur): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954

MR. CHAIRMAN: The question is

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954"

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH: I introduce the Bill.

17 35 hrs

ALL-INDIA SERVICES (AMENDMENT) BILL*

[INSERTION OF NEW SECTIONS 2B, 2C ETC.]

SHRI VISHWANATH PRATAP SINGH (Phulpur): I beg to move for leave to introduce a Bill further to amend the All-India Services Act 1951.

MR CHAIRMAN The question is

"That leave be granted to introduce a Bill further to amend the All-India Services Act, 1951"

The motion was adopted

SHRI VISHWANATH PRATAP SINGH Sir, I introduce the Bill

MR. CHAIRMAN: Shri Mukam Chand Kachwal. He is not here,

Shri Hari Singh.

17 35½ hrs.

HOMOEOPATHY CENTRAL COUNCIL (AMENDMENT) BILL*

[AMENDMENT OF SECTION 2]

SHRI HARI SINGH (Khurja): I beg to move for leave to introduce a Bill to amend the Homoeopathy Central Council Act, 1973

MR CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Homoeopathy Central Council Act, 1973"

The motion was adopted.

SHRI HARI SINGH: Sir, I introduce the Bill

17 36 hrs

HOMOEOPATHY CENTRAL COUNCIL (AMENDMENT) BILL*

[AMENDMENT OF SECTIONS 2, 5, ETC.]

SHRI M. C. DAGA (Pali): I beg to move for leave to introduce a Bill to amend the Homoeopathy Central Council Act, 1973.

MR CHAIRMAN: The question is

"That leave be granted to introduce a Bill to amend the Homoeopathy Central Council Act, 1973"

The motion was adopted.

SHRI M. C. DAGA: Sir, I introduce the Bill.

*Published in Gazette of India, Extraordinary, Part II Section 2 dated 19-4-74.